



\$~C4 & C5

* IN THE HIGH COURT OF DELHI AT NEW DELHI CCP(CO.) 9/2011 & CO.APPL. 1283/2017 +

M/S S CHAND & COMPANY

..... Petitioner

Mr. Tanmaya Mehta, Ms. Pallavi Through: Parmar and Ms. Namrata Choudhary, Advocates (M: 9456179964).

versus

M/S BHARAT CARPETS LTD Respondent Through:

Mr. Ranvinder Sethi, Sr. Advocate with Mr. Rajiv Kumar Ghawana and Mr. Vikalp Chandela, Advocates (M: 9899308878).

C5 +

. . . .

AND

CO.PET. 50/1984 & CO.APPLs. 1248/2018, 660/2019, OLRs 122/2019, 216/2019

- **RE-M/S BHARAT CARPETS LTD.** Petitioner Mr. Tanmaya Mehta, Ms. Pallavi Through: Parmar and Ms. Namrata Choudhary, Advocates (M: 9456179964). versus
 - Respondent Through: Mr. Ranvinder Sethi, Sr. Advocate with Mr. Rajiv Kumar Ghawana and Mr. Vikalp Chandela, Advocates (M: 9899308878).

CORAM: JUSTICE PRATHIBA M. SINGH <u>ORDER</u>

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18.07.2023

- 1. This hearing has been done through hybrid mode.
- 2. No time left. List on 8th August, 2023.

PRATHIBA M. SINGH, J.

JULY 18, 2023/mr

This is a digitally signed order.

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